

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3728  
ANSWERED ON:11.12.2009  
ANNUAL PLAN FOR STS  
Saroj Smt. Sushila

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether the Union Government has requested the States to prepare exclusive annual plan to spend the outlay earmarked for the Scheduled Tribes population; and

(b) if so, the response of the States thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

(a) & (b): As per the guidelines laid down by the Planning Commission, Ministry has been pressing the concerned State Governments for earmarking funds under Tribal Sub Plan (TSP), in proportion to at least the tribal population of the State. As per information available for 2008-09, the State Governments of Assam, Andhra Pradesh, Bihar, Goa, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Tripura, Tamil Nadu, Uttarakhand and West Bengal have made adequate fund allocation in proportion to the tribal population of the State.